

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
MAGDHA CREATIVE MERCHANT LLP

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Magdha Creative Merchant LLP
2.	Date of incorporation of corporate debtor	07/10/2014
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Maharashtra, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	AAC-7804
5.	Address of the registered office and principal office (if any) of corporate debtor	4, Umiya Niwas, Old Maneklal Estate, Ghatkopar (West), Mumbai, Maharashtra 400086
6.	Date of closure of Insolvency Resolution Process	06/02/2024
7.	Liquidation commencement date of corporate debtor	Date of Order: 24/01/2023 Date of Receipt of Order by Liquidator: 06/02/2023
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Prakash Dattatraya Naringrekar IBBI/IPA-002/IP-P00270/2017-18/10783
9.	Address and e-mail of the liquidator, as registered with the Board	503-A, Blue Diamond CHS Ltd, Chincholi Bunder, Link Road Junction, Malad West, Mumbai - 400 064 Email Id: prakash03041956@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	16, 2 nd Floor, Surendra Niwas, Behind Malvan Katta Hotel, Aarey Road, Goregaon East, Mumbai - 400063 Email: liquidator.magdhacreative@gmail.com
11.	Last date for submission of claims	08/03/2023



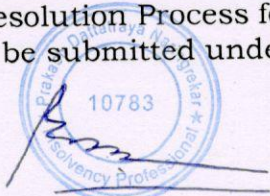
Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the Magdha Creative Merchant LLP on 24/01/2023 (Copy of Order received by Liquidator on 06/02/2023).

The stakeholders of Magdha Creative Merchant LLP are hereby called upon to submit their claims with proof on or before 08/03/2023 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

(In case stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016, shall be deemed to be submitted under section 38).



Prakash Dattatraya Naringrekar
Liquidator
Magdha Creative Merchant LLP
(IBBI/IPA-002/IP-P00270/2017-18/10783)
Date: 06th February, 2023
Place: Mumbai

Prakash Dattatraya Naringrekar
Insolvency Professional
Regd. No. IBBI/IPA-002/IP-N00270/2017-18/10783
503 A, Blue Diamond C.H.S. Ltd.,
Chincholi Bunder, Link Road Junction,
Malad - West, Mumbai - 400 064.